

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 1498/2023 In C.P. (IB)/1176(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: Devendra Jain
IN THE MATTER OF
Bell Finvest (India) Ltd.
V/s
Richa Creation India Pvt. Ltd.

Section: 7, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

None has appeared for the Applicant. List the matter on **12.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)